

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 16

C.P.(IB)255/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **12.07.2022**

NAME OF THE PARTIES: - **Nilam Mittal**

V/s

Omkar Realtors & Developers Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : Mr. Mohanish Chaudhery, Advocate

Section 7 of the IBC, 2016

ORDER

None present for the Financial Creditor when the matter is called out. Counsel for the Corporate Debtor is present. List this matter on Board on 21.07.2022 for further consideration and hearing. Counsel for the Corporate Debtor is directed to intimate the next date of hearing to the Financial Creditor and to place on record proof of service.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash